

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013**

**Dated : 06<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 107 of 2013 &**  
**IA no. 276 of 2013**

**The Tata Power Co. Ltd. ... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri  
Ms. Perna Priyadarshini

Counsel for the Respondent(s): Mr. Parag Tripathi, Sr. Adv.  
Mr. Buddy A. Ranganadhan for R.1  
Mr. J.J. Bhatt, Sr. Adv  
Mr. Hasan Murtaza for R.2

**Appeal No. 125 of 2013**

**Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Shikha Ohri  
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Parag Tripathi, Sr. Adv.  
Mr. Buddy A. Ranganadhan for R.1  
Mr. J.J. Bhatt, Sr. Adv  
Mr. Hasan Murtaza for R.2  
Mr. Sakya Singha Chaudhury  
Ms. Perna Priyadarshini for TPC

**Appeal No. 126 of 2013**

**Bharti Airtel Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. J.J. Bhatt, Sr. Adv  
Mr. Hasan Murtaza for R.2  
Mr. Sakya Singha Chaudhury  
Ms. Purna Priyadarshini for TPC

**Appeal No. 123 of 2013**

**Shopping Centers Association of  
India (SCAI) Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. J.J. Bhatt, Sr. Adv  
Mr. Hasan Murtaza for R.2  
Mr. Sakya Singha Chaudhury  
Ms. Purna Priyadarshini for TPC

**Appeal No. 124 of 2013**

**Retailers Association of India .... Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Shikhil Suri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. J.J. Bhatt, Sr. Adv  
Mr. Hasan Murtaza for R.2  
Mr. Sakya Singha Chaudhury  
Ms. Purna Priyadarshini for TPC

**Appeal No. 135 of 2013 & IA 200 of 2013**

**MIDC Marol Industries Association .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. J.J. Bhatt, Sr. Adv  
Mr. Hasan Murtaza for R.2  
Mr. Sakya Singha Chaudhury  
Ms. Perna Priyadarshini for TPC

### **ORDER**

Mr. Parag Tripathi, The learned Senior Counsel representing Mr. Buddy A. Ranganadhan, the learned Counsel appearing for the Commission has finished his arguments.

Post these matters for the reply submissions of Respondent No.2 on **25.03.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/pr